

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 118 of 2015**

**Dated: 6<sup>th</sup> January, 2016**

**In the matter of :**

**M/s TCP Ltd.**

**...Appellant(s)**

**Versus**

**Tamilnadu Generation & Distribution Corporation &Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, post the matter on **03.02.2016.**

**Court Master**